

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. †4428
TO BE ANSWERED ON 28th MARCH, 2023

Blue Revolution Scheme

†4428. **SHRI BALAK NATH:**

DR. MANOJ RAJORIA:

SHRI SUMEDHANAND SARASWATI:

SHRIMATI RANJEETA KOLI:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- the salient features of the Blue Revolution Scheme operational in the country;
- the details of the opportunities envisaged under the National Scheme of Welfare of Fishermen (NSWF) and the Development of Marine Fisheries Infrastructure and Post Harvest Operation;
- whether funds have been released and utilized by the Government for approved schemes and projects under the aforesaid schemes in the country; and
- if so, the details of the funds released and utilised, State-wise including Rajasthan?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (d): The Centrally Sponsored Scheme on Blue Revolution: Integrated Development and Management of Fisheries implemented by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during the period from 2015-16 to 2019-20 has ended on 31st March, 2020. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is now implementing a flagship scheme namely “Pradhan Mantri Matsya Sampada Yojana (PMMSY)” at an investment of Rs. 20050 crore with a vision to bring Blue Revolution through sustainable and responsible development of Fisheries Sector in India for a period of 5 years from the financial year 2020-21 to FY 2024-25. The major components relating to National Scheme of Welfare of Fishermen (NSWF) and the Development of Marine Fisheries Infrastructure and Post Harvest Operation have been continued under the new scheme of PMMSY. PMMSY inter-alia address the key interventions like enhancing fish production and productivity, modernizing and strengthening fisheries value chain, creating fisheries post-harvest infrastructure, developing robust fisheries management and regulatory frameworks and welfare of fishermen.

Welfare of fishermen is the core of the PMMSY and financial assistance is provided for livelihood and nutritional support for traditional and socio-economically backward active marine and inland fishermen families during the fishing ban (both marine and inland fishing ban) period, insurance coverage to fishers and fishing vessels. Besides, PMMSY also supports generation of livelihood opportunities to fishers by providing financial assistance for acquisition of deep sea fishing vessels for traditional fishermen, up-gradation of existing fishing vessels for export competency, providing safety kits and communication/tracking-devices, acquisition of boats and nets, promotion of mariculture activities such as sea cage culture, seaweed cultivation and bivalve cultivation. PMMSY also supports, creation of modern post-harvest infrastructure such as fishing harbours/fish landing centres, cold storages, ice plants, refrigerated and insulated vehicles for transportation of fish and fisheries products, motorcycles, bicycles and three-wheelers with ice/fish holding boxes, modern hygienic markets such as wholesale fish markets including supermarkets, retail fish markets and outlets, mobile fish and live fish markets.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under PMMSY during the last two financial years (2020-21 and 2021-22) and the current financial year (2022-23) has accorded approvals to the proposals of 35 States/Union Territories and other Implementing agencies amounting to Rs. 12069.86 crore with central share of Rs. 4555.69 crore. A statement indicating States/UT wise details of central funds released to various States and Union Territories including Rajasthan and status of central funds utilised are furnished at Annexure I.

Annexure I

Statement referred to in reply to the Lok Sabha unstarred Question No. 4428 for reply on 28th March, 2023—Statewise details of funds released and utilized under Pradhan Mantri Matsya Sampada Yojana during the financial years 2020-21 to 2022-23.

(Rs. In lakhs)

Sl. No.	State/UT	Funds Released	Utilization of Funds as reported by the States/UTs
(i)	(ii)	(iii)	(iv)
1	Andaman & Nicobar	709.3	69.05
2	Andhra Pradesh	18659.97	10156.79
3	Arunachal Pradesh	2636.93	1290.55
4	Assam	10470.8	6212.25
5	Bihar	4240.27	1422.67
6	Chhattisgarh	8012.3	7225.70
7	Daman & Diu & Dadra & NH	186.1	6.61
8	Delhi	163.3	63.59
9	Goa	2242.59	1748.38
10	Gujarat	6623.55	2729.12
11	Haryana	4362.83	3778.77
12	Himachal Pradesh	1812.43	1584.62
13	Jammu & Kashmir	6438.115	4916.64
14	Jharkhand	5670.16	1772.54
15	Karnataka	16162.98	13167.87
16	Kerala	13286	7855.95
17	Ladakh	268.35	145.50
18	Lakshadweep	1442.92	0.00
19	Madhya Pradesh	11306.646	7560.83
20	Maharashtra	7700.41	4511.22
21	Manipur	1944.63	1944.63
22	Meghalaya	1611.64	1427.96
23	Mizoram	3248.72	2189.12
24	Nagaland	2726.35	1906.27
25	Odisha	11910.29	4680.12
26	Puducherry	2339.95	1518.11
27	Punjab	567.84	553.44
28	Rajasthan	386.47	9.25
29	Sikkim	1234.32	531.83
30	Tamil Nadu	4974.96	4137.32
31	Telangana	5213.07	2383.84
32	Tripura	2702.0058	2388.02
33	Uttar Pradesh	18541.925	11540.54
34	Uttarakhand	2850.06	2366.01
35	West Bengal	519.27	409.12